

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.11.2021

ORDER NO. 151 of 2021 (Revised)

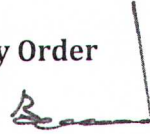
Hon'ble President is pleased to partially modify the roster order no. 115 of 2021 for **CESTAT, Mumbai** from **22.11.2021** to **26.11.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 22.11.2021 to 26.11.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 22.11.2021 to 26.11.2021	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Excise Division Bench matters
From 22.11.2021 to 26.11.2021	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Excise Division Bench matters
From 22.11.2021 to 26.11.2021	Mr. S. K. Pati, Hon'ble Member (Judicial)	Single Member matters

Note:

1. The Excise cause list will be divided into two and be heard by the respective Benches.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar